GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 3870 TO BE ANSWERED ON 11th DECEMBER, 2019

RESTRICTIONS ON FARM EXPORT

3870. SHRI KALYAN BANERJEE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether export restrictions are put on farm exports and if so, the details thereof; and
- (b) whether these export restrictions have disadvantaged farmers in the international market, if so, the details thereof along with the steps taken by the Government therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

- (a) Yes, sir. The decision to impose export restrictions on a farm product is based on a number of factors such as domestic supply and price position, concerns of food security, need to balance between remunerative prices to the growers and availability of agricultural products to common man at affordable prices, requirements of importing countries, etc. Among the major agricultural products, restrictions exist on export of mustard oil, which is allowed to be exported only in branded consumer packs of up to 5 Kg subject to a Minimum Export Price of USD 900 per MT. The export of onions has been prohibited with effect from 29 th September 2019. In addition, the export of a number of seed varieties is restricted.
- (b) The Government is in favour of a stable export policy for the farm products. The Agriculture Export Policy provides that export restrictions will be imposed only on the commodities, which are essential for food security, under extreme price situation based on decision of a high-level committee. Consequently, mandate of the Committee of Secretaries on 'Essential commodities' has been expanded to provide recommendation on export restrictions on a few commodities, which are essential for food security, under extreme price situation only.
